

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHRENUJ & COMPANY LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Shrenuj & Company Limited
2.	Date of incorporation of corporate debtor	13/04/1982
3.	Authority under which corporate debtor is incorporated / registered	RoC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L99999MH1982PLC026903
5.	Address of the registered office and principal office (if any) of corporate debtor	405 DHARAM PALACE100-103 N S PATKAR MARG MUMBAI MH 400007 IN
6.	Date of closure of Insolvency Resolution Process	12/07/2021 (Received on 19/07/2021)
7.	Liquidation commencement date of corporate debtor	12/07/2021 (Received on 19/07/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Brijendra Kumar Mishra IBBI/PA-002/IP-N00109/2017-2018/10257
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No.202, 2nd floor, Bhoj Bhavan, Plot No.18-D, Shivpuri, Sion-Trombay Road, Chembur (East), Mumbai City, Maharashtra, 400071 mishrabk1959@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C/o M/s Waterfall Insolvency Professionals LLP Address: 1221, Maker Chamber V, Nariman Point, Mumbai - 400 021 liquidator.scl@gmail.com
11.	Last date for submission of claims	19/08/2021

Notice is hereby given that the National Company Law Tribunal Mumbai has ordered the commencement of liquidation of the Shrenuj & Company Limited on 12th July 2021 (received on 19th July 2021).

The stakeholders of Shrenuj & Company Limited are hereby called upon to submit their claims with proof on or before 19th August 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Brijendra Kumar Mishra

Date: 24th July 2021
Place: Mumbai

Liquidator in the matter of Shrenuj & Company Limited
IBBI/PA-002/IP-N00109/2017-2018/10257